

**BUSINESS ADVISORY COMMITTEE**  
(Fifteenth Lok Sabha)

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**SEVENTH REPORT**

(Presented on 25.11.2009)

The Business Advisory Committee held a sitting on Tuesday, the 24<sup>th</sup> November, 2009.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The Workmen's Compensation (Amendment) Bill, 2009. 3 hours

*(Consideration and passing)*

(2) The Central Universities (Amendment) Bill, 2009 (replacing the Ordinance). 2 hours

*(Consideration and passing)*

(3) Discussion on the Statutory Resolution seeking disapproval of the Essential Commodities (Amendment and Validation) Ordinance, 2009.

4 hours

(4) The Essential Commodities (Amendment and Validation) Bill, 2009 (replacing the Ordinance).

May be discussed together

*(Consideration and passing)*

(5) The Competition (Amendment) Bill, 2009 (replacing the Ordinance). 1 hour

*(Consideration and passing)*

3. The Committee also recommend that the sitting fixed for Friday, the 27<sup>th</sup> November, 2009 may be cancelled on account of Idu'l-Zuha (Bakrid) being celebrated in some parts of the country.

**NEW DELHI;**  
**24<sup>th</sup> November, 2009**  
**Agrahayana 3, 1931 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**